

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
NU TEK INDIA LIMITED**

1.	NAME OF CORPORATE DEBTOR	NU TEK INDIA LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	06/07/1993
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Incorporated under the Companies Act 1956 and registered with Ministry of Corporate Affairs RoC-Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	L74899DL1993PLC054313
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	A-213, Road No. 4, Gali No. 11 Mahipalpur DL 110037 IN
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	21.06.2020
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	22.06.2020
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Vineet Aggarwal Address: Plot no.2, Sampurnanand Nagar, Sigra, Varanasi-221010 Mail Id: vntg631@gmail.com Reg. No. IBBI/IPA-001/IP-P00475/2017-18/10818 Correspondence Address: B-108, Sector-88, Noida, U.P. – 201304 Mail Id: vntg631@gmail.com
9.	LAST DATE FOR SUBMISSION OF CLAIMS	22.07.2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, New Delhi has ordered the commencement of liquidation of the Nu Tek India Limited on 22.06.2020.

The stakeholders of Nu Tek India Limited are hereby called upon to submit a proof of their claims, on or before 22.07.2020 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Mr. Vineet Aggarwal
Liquidator, Nu Tek India Limited
New Delhi
25.06.2020